## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

Appeal No. 163/252/ND/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY:

Pureport Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present:

Ms. Easha Kadian, Counsel for the Income Tax Department

## **ORDER**

Report of the ROC has been received. To come up for further consideration on 30th January, 2018.

(R. Varadharajan) Member (J)

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(Ina Malhotra)
Member (J)

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